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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No. 37/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	ICICI Bank Ltd.-Vs-Palogix Infrastructure Pvt. Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. KANISHK KHETAN, ADV

RESOLUTION
PROFESSIONAL

Kanishk Khetan
01/02/18

Mrs. Manji Shuteria, Adv Corporate Debtor

Rajesh K Gupta, Adv

"

Rajesh Gupta

1. Mr. V.V.V. Sath, Advocate
Tikagach Logistic Infra

V.V.V. Sath
Advocate

ORDER

Ld. Counsel for the Resolution Professional (RP) as well as Ld. Counsel for the corporate debtor and operational creditor is present.

Ld. Counsel appearing on behalf of RP has filed the 11th Progress Report, which may be taken on record.

CA(IB) No. 450/2017 has been filed by the operational creditor seeking direction to admit the total claim of Rs. 11,18,74,345/-. RP may file reply within 3 days.

List it on 08/02/2018.

sd

(Jinan K.R.)
Member (J)

sd

(V.P.Singh)
Member (J)